



NATIONAL COMPANY LAW TRIBUNAL  
DIVISIONAL BENCH  
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI  
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 08/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL  
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL


APPLICATION NUMBER :  
PETITION NUMBER : CP/9/2016  
NAME OF THE PETITIONER(S) : PLANT LIPIDS PVT LTD  
NAME OF THE RESPONDENT(S) : SYNTHITE INDUSTRIES +  
UNDER SECTION : 58

S.No. NAME (IN CAPITAL) DESIGNATION SIGNATURE  
REPRESENTATION BY WHOM

- 1. K. Nityanandhan  
for Shreegambal. Counsel for Respondents. 
- 2. Keerthi Krishna  
Shwetha V.  
Priyadarshini  
For. T.K. Bhaskar Counsel for Petitioners 

**ORDER**

Counsel for both the parties present. Counsel for petitioner prayed time for submitting final arguments. At request, time enlarged. Put up on **04.04.2017 at 10.30 A.M.**

  
CH.MOHD SHARIEF TARIQ  
MEMBER (JUDICIAL)

  
ANANTHA PADMANABHA SWAMY  
MEMBER (JUDICIAL)